

the embankment on the Indian side has been extended upto Pakistan border and further work on raising and strengthening the embankment is in progress.

**Swimming Pool in Vithalbhai Patel House,  
New Delhi**

8460. SHRI BABURAO PATEL :  
SHRI RAGHUVIR SINGH  
SHASTRI :  
SHRI DEVEN SEN :  
SHRI TULSIDAS DASAPPA :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether the swimming pool, costing Rs. 2.5 lakhs, opened, on the 18th April, 1969, in the Vithalbhai Patel House, New Delhi, for the use of Members of Parliament, is a defective one and requires at least 20 men to remove the dirty water from the pool every time;

(b) the names of the officers in the Central Public Works Department who were in charge of this construction and the action taken against them; and

(c) the name of the contractor who constructed the swimming pool and the action taken against him for defective work ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) No, Sir. The swimming Pool built at a cost of Rs. 3.22 lakhs was filled on the 22nd April, 1969. The arrangement for emptying is by means of a trailer pump, except for the last few inches of water which is baled out manually by 8 to 10 persons. Manual emptying is proposed to be dispensed with by the installation of a self-priming pump. Pipe-connections for this purpose had already been made at the time of original construction.

(b) and (c). Do not arise.

**"Seizure of Nepali Ganja and Foreign Goods  
in Bettiah Sub-Division"**

8461. SHRI D. C. SHARMA :  
SHRI R. K. SINHA :

Will the Minister of FINANCE be pleased to state :

(a) whether contraband Nepali ganja worth over Rs. 3 lakhs and foreign goods, including Japanese rayon, terylene and transistor sets, valued at Rs. 27,000 were seized from a truck by the Assistant Collector of Customs on the 10th April, 1969 after a chase between Ghokha village and Karatiya village in Bettiah sub-division near Motihari;

(b) whether any arrests have been made in this connection; and

(c) if so, the action taken in the matter ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) On the night of 9th April, 1969, the Central Excise officers led by the Assistant Collector, Motihari recovered about 4832 Kg. of Nepali ganja valued at about Rs. 3 lakhs and foreign consumer goods valued at about Rs. 27,000 from a truck after a chase, near Chatia Chaur on the road from Bettiah to Motihari.

(b) and (c). No arrest has so far been made. The matter is under investigation.

**Fees charged by Private Doctors**

8462. SHRI BENI SHANKER SHARMA: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether private doctors charge exorbitant fees in cosmopolitan towns in the country;

(b) whether the desirability of placing a check on the same has been examined; and

(c) if so, with what result ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING